

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/115(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Rajesh Kumar Kothari  
**NAME OF THE RESPONDENTS** : Roc, Chennai  
**UNDER SECTION** : Sec 252 (3) of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. Pawan Jhabakh for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RoC.

RoC report filed.

Arguments heard.

List the petition **for orders** on **19.07.2024**.

An affidavit confirming the shareholding of the Applicant be filed within two days.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)